

4

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

| | |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.111/252/HDB/2017 |
| NAME OF THE COMPANY | Emani Prime Source Pvt Ltd |
| NAME OF THE PETITIONER(S) | Emani Prime Source Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------------|---|
| NARESH KUMAR SANGAM | Advocate | 9000666072 Sangam.naresh@gmail.com |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

Heard Mr.Naresh Kumar Sangam, learned counsel for the Petitioner and submits that filed an affidavit dated 18.11.2017 regarding the demonetarization issue and filed an affidavit dated 13.12.2017 regarding documents submitted to ROC manually. Orders Reserved.



Member (Technical)



Member (Judicial)